

C.A.No. 6310 OF 1998  
ITEM No.1A  
(For Judgment)

Court No. 7

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 6310 of 1998

Chief of Markt. Markt.Div. Coal (I) Ltd. & Anr. Appellant (s)

VERSUS

Mewat Chemicals and Tiny S.S.I. And Ors. Respondent (s)

[HEARD BY HON'BLE S.N.VARIAVA AND H.K.SEMA, JJ.]

Date : 26/03/2004 This appeal was called on for pronouncement of  
judgment today.

CORAM :

HON'BLE MR. JUSTICE S.N.VARIAVA  
HON'BLE MR. JUSTICE H.K.SEMA

For Appellant (s)  
Mr. K.S.Bhati, Adv.

For Respondent (s)  
Mr. Anil K.Chopra, Adv.

Mr. N.D.B.Raju, Adv.  
Mr. Guntur Prabhakar, Adv.

Mr. Goodwill Indeevar, Adv.

Mr. Shakil Ahmed Syed, Adv.

The Court made the following

J U D G M E N T

Hon'ble Mr. Justice S.N.Variava pronounced the judgment of this Court.  
No orders on I.A. No. 7.  
The appeal is disposed of for the reasons recorded in the judgment.  
There will be no order as to costs.  
Reportable.

Anita

(Shelly Sengupta)  
Court Master

(Signed judgment is placed on the file.)  
ITEM No.1A Court No. 7  
(For Judgment)

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No. 1063 of 1999

Akash Coke Inds. Pvt. Ltd. & Anr. Appellant (s)

VERSUS

The Coal Controller & Ors. Respondent (s)

[HEARD BY HON'BLE S.N.VARIAVA AND H.K.SEMA, JJ.]

Date : 26/03/2004 This appeal was called on for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE S.N.VARIAVA  
HON'BLE MR. JUSTICE H.K.SEMA

For Appellant (s)  
Mr. Anil K.Chopra, Adv.

For Respondent (s)  
Mr. Anip Sachthey, Adv.

Mr. Arvind Kumar Sharma, Adv.

The Court made the following

J U D G M E N T

Hon'ble Mr. Justice S.N.Variava pronounced the judgment of this Court.  
The appeal is dismissed for the reasons recorded in the judgment.  
There will be no order as to costs.  
Non-Reportable.

Anita

(Shelly Sengupta)  
Court Master

(Signed judgment is placed on the file.)